

An hon. Member referred to the utilisation of Ravi waters. The State is committed to go ahead with the execution of the Thein Dam Project for the full utilisation of Ravi waters withdrawn from Pakistan and the question of clearance of this Project has been taken up with the Government of India and the necessary work of exploration and survey of this Project has been taken up.

As you know, Punjab is a fairly developed State as far as agricultural production is concerned and also as far as the development of small-scale industries is concerned. The State income of Punjab is fairly high. It was about Rs. 500.15 crores in 1965-66 and it has risen to Rs. 698.15 crores in 1970-71. The growth rate of Punjab has been 6.9 per cent per annum. In the agricultural sector, it has been 8.1 per cent per annum and the growth rate in small-scale industries has been 7.1 per cent per annum. Nearly, Rs. 8.11 crores have been given as loans for setting up tube-well during 1970-71 and, as far as utilisation of A. R. C. finance is concerned, the State continues to be the highest.

Another point raised was about Government employees. In the Budget Speech of the former Finance Minister it was stated that an additional expenditure of Rs. 1 crore per annum will be involved for removing anomalies in revised pay-scale, as far as school teachers are concerned. Consequent to the Kothari Commission's recommendations which have been given effect to from 1st November, 1966, the State Government considered the representations of teachers and various other categories and accepted to remove certain of these anomalies. This will involve an expenditure of Rs. 3 crores. So, this expenditure of Rs. 4 crores has been provided in this Budget.

These are some of the highlights of the Budget. With these words, I commend it to the House.

MR. CHAIRMAN: Now, I put the Demands for Grants in respect of Punjab for 1971-72 to the vote of the House.

The question is:

"That the respective sums not exceeding the amounts shown in the third column of the Order Paper be granted to the Presi-

dent out of the Consolidated Fund of the State of Punjab to complete the sums necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1972, in respect of the following demands entered in the second column thereof—

Demands Nos. 1 to 51."

The motion was adopted.

17.28 hrs.

PUNJAB APPROPRIATION BILL, 1971*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): Before I move the Appropriation Bill, I have to make a correction here. Because you know this Appropriation Bill had to be printed at break-neck speed, an error has crept in. In page 2, line 17, column 3 under the heading 'Charged on the Consolidated Fund', there is a printing mistake. Instead of Rs. 15,52,38,900 it has been mentioned as Rs. 15,52,38, 00. Therefore, this should be corrected as Rs. 15,52,38,900.

Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1971-72.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1971-72."

The motion was adopted.

SHRI K. R. GANESH: I introduce† the Bill.

*Published in the Gazette of India Extraordinary Part II, Section 2† dated 21.6.71.

† Introduced with the recommendation of the President.

[Shri K. R. Ganesh]

Sir, I beg to move† :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1971-72, be taken into consideration."

श्री मान सिंह भौरा (मटिडा) : मैं बोलना चाहता हूँ। मुझे मौका दिया जाए।

MR. CHAIRMAN : The question is :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1971-72, be taken into consideration."

The motion was adopted

श्री रामाबतार झास्त्री (पटना) : मेरा प्वाइंट आफ ऑर्डर ...

MR. CHAIRMAN : The question is :

"The clauses 2 and 3, the Schedule Clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 2 and 3, the Schedule, Clause 1 the Enacting Formula and the Title were added to the Bill.

SHRI K. R. GANESH : I beg to move :

"That the Bill be passed."

MR. CHAIRMAN : The question is :

"That the Bill be passed."

The motion was adopted.

MR. CHAIRMAN : Now, we take up the Half-an-hour discussion.

श्री रामाबतार झास्त्री : मेरा प्वाइंट आफ ऑर्डर है। ये बोलना चाहते थे इनको मौका नहीं दिया गया है।

† Moved with the recommendation of the President.

समापति सहोदय : सब को मौका मिल गया है। इस बिल को राज्य सभा में जाना था जापकी पार्टी को मौका मिल चुका है।

श्री मान सिंह भौरा : तमाम एम पीज मुनाइटीड हैं मुलाजिमों को इंटेरिम रिस्किंग देने के बारे में। इसका जबाब नहीं दिया गया है। इस पर मैं बोलना चाहता था।

17.24 hrs.

HALF AN-HOUR DISCUSSION

RE. RURAL ELECTRIFICATION DURING FOURTH PLAN

SHRI C. K. CHANDRAPAN (Tellicherry): Sir, I have raised this discussion with a view to bring out certain important problems which were not properly answered when the question was asked in this House on 8th June on rural electrification during the Fourth Five Year Plan. Now there is no dispute about the fact that rural electrification should be given proper attention and proper funds should also be allotted for electrifying the villages. The Government have come forward with enormous statistics to prove how far they have been successful in rural electrification

In this connection, I wish to point out two facts. The first is this. The *per capita* consumption of electricity in our country is 83 k. w. whereas in the other under-developed countries, according to the Report presented by Government this year, it ranges from 250 k. w. to 2000 and odd k. w. From this we can understand how backward our country is in the matter of consumption of Electricity:

It is said that in rural areas the quantum of electricity used for agricultural purpose is only 9 per cent. That shows the backwardness in the matter of our rural electrification.

We have electrified so much of villages, said the Minister. The other day he said that 18 per cent of the Indian villages have been electrified during this period. It is a remarkable success, I should say. At the same time, the disparity and the unbalances which we find among States are very glaring.